

**Official Tours by Chandigarh Administration**

4052. SHRI SATYA PAL JAIN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether some officers of the Chandigarh Administration/Municipal Corporation had gone on foreign/study/tours;

(b) if so, the details thereof and the expenditure incurred thereon;

(c) whether these officers have submitted any report about their achievements on their return;

(d) if so, the details thereof and the benefits accrued after the implementation of those reports; and

(e) if not the reason therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) Yes Sir.

(b) to (e) The requisite information is given in the attached statement.

**Statement**

The details of the visits abroad on official tour undertaken by the officials of the Chandigarh Administration/Municipal Corporation of Chandigarh during the last two year are indicated below :

(a) A team of officials consisting of Shri K.K. Jerath, Chief Engineers-Secretary, Engineering, Shri S.L. Aggarwal, the then Superintending Engineer, Chandigarh Municipal Corporation and Shri K.B. Sharma, Superintending Engineer (B&R), Chandigarh Municipal Corporation had visited Bangkok and Singapore on 29th November to 7th December, 1996 on a short Study Tour to study modern technologies in the area of municipal services. A tour report was submitted by the team on its return and some of the recommendations contained therein were adopted with a view to improve municipal services in the City. An expenditure of Rs. 4.00 lakhs was incurred on the said visit;

(b) Shri Pradip Mahra, the then Adviser to the Administrator, Chandigarh, visited Japan from 13th October to 31st October, 1996 as a nominee of Asian Productivity Organisation to attend Study Meeting on Regional Industrialisation & Development held at Okhinawa. He also visited Hongkong, Bangkok and Singapore. An expenditure of Rs. 1,81,720/- was incurred on the visit;

(c) Smt. Anuradha Gupta, in her capacity as Secretary (Tourism) and Director, Chandigarh Industrial &

Tourism Development Corporation and Smt. Kalpana Mittal Baruah, the then Managing Director of Chandigarh Industrial and Tourism Development Corporation visited Singapore from 24th October to 28th October, 1996 to participate in the Asia Travel Market Exhibition. This entailed an expenditure of Rs. 3.03 lakhs;

(d) Shri C.S.R. Reddy, Senior Superintendent of Police Chandigarh, attended International Conference on Fraudulent Travel Documents held at Helsinki, Finland from 9th June to 13th June, 1997. An expenditure of Rs. 1,05,060/- was incurred on the visit.

(e) Shri Jagdish Sagar, Adviser to the Administrator of Union Territory of Chandigarh, participated in a Training Workshop on "Public-Private Partnerships for city Revitalization Strategies to organise Government Business and the Community to create the 21st Century City" held at Washington (USA) from 1st December to 12th December, 1997. An expenditure of Rs. 3.30 lakhs was incurred on the said visit; and

(f) Shri S.K. Sharma, Chief General Manager and Shri A.K. Thapar, Chief Accounts Officer, Chandigarh Industrial and Tourism Development Corporation Limited participated in the International Tourism Fair held at Berlin from 7th March to 11th March, 1998 at an expenditure of Rs. 3.13 lakhs.

2. According to information received from Chandigarh Administration no tour report was furnished in respect of the tour mentioned at (b) to (f) above. The Chandigarh Administration has been asked to ensure that the officials who visit abroad on official tour in future are invariably asked to submit their tour reports.

**[Translation]****Despatch of Manav Bomb by Pakistan**

4053. SHRI ANAND RATNA MAURYA :  
SHRI RAMPAL SINGH :  
DR. RAMKRISHNA KUSMARIA :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item captioned " Bharat mein manav bam bhejne ki firak mein hai Pakistan" appearing in the The Dainik Jagaran, dated May 14, 1998;

(b) if so, the facts thereof; and

(c) the action taken/proposed to be taken by the Government to check such activities of Pakistan?